

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:984  
ANSWERED ON:30.07.2010  
IMPORT DUTY ON CRUDE OIL  
Pandurang Shri Munde Gopinathrao

**Will the Minister of FINANCE be pleased to state:**

- (a) the existing rate of duty applicable on the import of crude oil;
- (b) whether the Union Government has planned to revise the same in the near future;
- (c) if so, the details thereof alongwith the details of consultations carried out in this regard; and
- (d) the time by which a final decision is to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) The existing rate of basic customs duty applicable on import of crude petroleum oil is 5% ad valorem. In addition, an 'Education Cess of 2%, & 'Secondary and Higher Education Cess' of 1% on the aggregate of duties of customs, and National Calamity and Contingent Duty @ of Rs 50 per tonne is applicable on import of such crude petroleum oil.
- (b) No Sir, Presently there is no such proposal under examination.
- (c)and(d): Does not arise in view of the answer to (b) above.